

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-505**  
IB-46/ND/2023

**IN THE MATTER OF:**

Akasa Finance Ltd ( Formely know as Pooja finlease Ltd.)

**....Applicant**

**Vs.**

Sai Traexim Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 10.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Aman Singhania, Mr. Rajendra Beniwal

For the Respondent :

**ORDER**

As prayed by Ld. Counsel for the CD, 2 weeks' time is granted for filing reply to IB-46/2023. List the matter on **10.04.2023**.

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(SHRI ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**